

## **Punjab National Bank Vs Reliance Corporate It Park**

**Court:** Debts Recovery Appellate Tribunal, Kolkata Bench

**Date of Decision:** June 21, 2023

**Acts Referred:** Code of Civil Procedure, 1908 â€” Order 1 Rule 10

Recovery of Debts and Bankruptcy Act 1993 â€” Section 19

Transfer of Property Act 1882 â€” Section 58

**Hon'ble Judges:** Anil Kumar Srivastava, Chairperson

**Bench:** Single Bench

**Advocate:** Sanjana Nandi, A. K. Dhandhanian, Sweta Mishra, Soumo Mukherjee,

**Final Decision:** Allowed

### **Judgement**